

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 846

TO BE ANSWERED ON THE 1<sup>ST</sup> MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

NAGA ACCORD

846. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has signed Naga Accord;

(b) if so, the details thereof;

(c) whether the Chief Ministers of the States concerned would be taken on board in finalizing the Accord; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)

(a) & (b): In direction towards resolving the Naga Issue, the Government of India has signed a Framework Agreement on 3<sup>rd</sup> August 2015. It lays down the broad principles within which the final agreement would be worked out.

(c) & (d): Consultations with all the affected State Governments will be held before reaching the final agreement.

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